HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT

SPECIAL MAGISTRATES –Transfers and Postings of Special Magistrates – **ORDERS - ISSUED**.

ROC.NO.989/2026-B.SPL.

NOTIFICATION NO.840 –B.SPL. **DATED:06.11.2026**

The High Court made the following Transfers and Postings of Special Magistrates:-

The Officers mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS /HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	KUM. P.RADHAMMA, Special Magistrate, Palamaner, Chittoor District.	Special Magistrate, Atmakur, Nellore District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Palamaner, Chittoor District.	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Atmakur, Nellore District.
2.	SRI T.VENKATA SUBBA RAO, II Special Magistrate, Ananthapuramu.	Special Magistrate, Kovur, Nellore District. (POST KEPT VACANT)	I Special Magistrate, Ananthapuramu	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kovur, Nellore District.

The above Special Magistrates are directed to relieve and join in their new posts on or before 23.11.2026 without fail.

NOTE: 1.The Order placed in the High Court's Web Site https://aphc.gov.in/ and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar-cum-I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's Website).**
5. The Secretary to Government, Law (L.A & J – SC.F) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Statition, Thulluru Mandal, Guntur District.
7. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
8. The Principal District Judges, Ananthapuramu, Chittoor, Nellore.
9. The I Addl. District Judges, Ananthapuramu, Chittoor, Nellore.
10. The Special Magistrate, Palamaner, Chittoor District.
11. The II Special Magistrate, Ananthapuramu.
12. The Special Magistrate, Atmakur, Nellore District.
13. The Special Magistrate, Kovur, Nellore District.
14. The I Special Magistrate, Ananthapuramu.
15. The Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Palamaner, Chittoor District.
16. The Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kovur, Nellore District.
17. The Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Atmakur, Nellore District.
18. The District Treasury Officers, Ananthapuramu, Chittoor, Nellore.
19. The Sub Treasury Officers, Palamaner, Chittoor District, Atmakur, Kovur, Nellore District.
20. **THE SECTION OFFICERS:-**

(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Andhra Pradesh.